

**DIVISION BENCH**

**ITEM NO.143**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No. 53/2021 & CA No. 59/2021 IN CP No. 28/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DAYA SHANKER RAVI SHANKER AOP V/S M/S CHANDRAMAUL PROPERTIES PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 R/W 59,62 OF COMPANIES ACT 2013</b>

**THROUGH VIDEO CONFERENCING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 03<sup>rd</sup> May, 2023.

**-Sd-**

**(Deputy Registrar)**

**16<sup>th</sup> March, 2023**

*Priya Agarwal  
(Stenographer)*